

Logged in as **KALPESWAR**

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Login Date: 25.08.2020

Order Creation

Daily Order

Creation

upload

Report

Date Wise Report

As On Date Report

Order Completion

Order Completion Pending

Statistical Report

Order Report

Unlock Order

COURT NO : 1**HON'BLE MR. GOKUL CHANDRA PATI MEMB****HONBLE MR. SWARUP KUMAR MISHRA MEM****AT 11:00 A.M****FOR BEING SPOKEN TO**

1	O.A./260/437/2017 R K MANIK RECRUITMENT -V/S- M.A./260/540/2017 ALL INDIA	D.P. DHALSAMANT -----
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Central Administrative Tribunal

**CENTRAL ADMINISTRATIVE
CUTTACK BENCH,****ORDER S**

COURT NO. : 1

10/08/2020

O.A./260/291/2020

ROBERT ROS.

-V/S-

M/O RAILWAY

ITEM NO:5

FOR APPLICANTS(S) Adv. :

Mr. D. K. Moh

FOR RESPONDENTS(S) Adv.:

Mr. T. Rath